

ITEM NO.2

REGISTRAR COURT

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 2500/2024

AYUSHI ARSH VARDHAN

Petitioner(s)

VERSUS

RAVI CHANDRA SURESH CHANDRA

Respondent(s)

IA No. 210797/2024 - EXEMPTION FROM FILING O.T.

IA No. 210796/2024 - STAY APPLICATION

Date : 27-02-2025 This matter was called on for hearing today.

For Petitioner(s) : Mr. Praveen Chaturvedi, AOR

For Respondent(s) : Mr. Nitin Bhardwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks' time for filing
counter affidavit.

After expiry of four weeks, Registry to process the
matter for listing before the Hon'ble Court, as per rules as
the Hon'ble Court on 18.09.2024 has directed to issue
notice, returnable in six weeks.

rd

SUJATA SINGH
Registrar